


**In the Court of Chief Judicial Magistrate court  
Bangalore Rural District, Bangalore  
Cause list dated 24-11-2020**


<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence</b> 1.CC.10610/2018 2.CC.10621/2018 3.CC.1544/2019 4.CC.4362/2019 5.Cmis.240/2017	<b>Hearing</b> 1.Cmis.301/2020 2.Cmis.157/2020 3.CC.2254/2019 4.Cmis.351/2020 5.Cmis.226/2020 6.Cmis.227/2020 7.Cmis.228/2020 8.Cmis.331/2020 9.Cmis.332/2020 10.CR.188/2020 11.CR.340/2020 12.CR.1/2020 13.CR.316/2020 14.CR.205/2020 15.CC.5379/2020 16.CR.153/2020
<b>Objection</b> 6.CC.10944/2018	
<b>Hearing</b> 7.CC.10616/2018 8.CC.7056/2019 9.CC.7939/2018 10.CR.3/2020 11.CR.17/2020 12.CC.4467/2020 13.CC.916/2019 14.CC.1083/2020 15.CC.11180/2018 16.FR.227/2020 17.Cmis.555/2018 18.Cmis.131/2019	

  
Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

**Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.**

**In the court of II Addl. Chief Judicial Magistrate  
Court Bangalore Rural District, Bangalore  
(Cause list dated: 24/11/2020)**

II ACJM, Bengaluru. 1 <sup>st</sup> session Evidence/Arguments	II ACJM, Bengaluru. 2 <sup>nd</sup> Session Evidence/Arguments
1. CC No. 4072/2014	1. PCR No. 196/2011
2. CC No. 7116/2017	2. CC No. 3432/2011
3. CC No. 3138/2015	3. CC No. 4551/2011
4. PCR No. 368/2020	4. CC No. 4696/2011
5. PCR No. 38/2020	5. CC No. 1993/2013
6. CC No. 7539/2015	6. CC No. 3959/2013
7. CC No. 2614/2017	7. CC No. 5119/2013
8. CC No. 6710/2017	8. CC No. 5147/2013
9. CC No. 3170/2019	9. CC No. 6518/2013
10. CC No. 8215/2020	10. CC No. 7696/2013
11. CC No. 9330/2020	11. CC No. 7720/2013
12. CC No. 5098/2013	12. CC No. 83/2014
13. CC No. 5726/2016	13. CC No. 468/2014
14. CC No. 707/2007	14. CC No. 3745/2014
15. CC No.5607/2010	15. CC No. 4361/2014
16. CC No.5607/2010	16. CC No.5967/2015
17. CC No.4457/2014	17. CC No.9124/2015
18. PCR No.294/2015	18. CC No.887/2016
19. CC No.5658/2015	19. CC No.4274/2016
20. CC No.5796/2015	20. CC No.7008/2016

  
 II Addl, Chief Judicial Magistrate  
 Bangalore Rural District, Bangalore.  
2<sup>nd</sup> Addl. Chief Judicial Magistrate  
 Bangalore Rural District,  
 Bangalore.

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